

HIGH COURT OF CHHATTISGARH, BILASPUR

Endorsement

No. 840 /Confdl. /2017
I-8-6/2001 (pt.-III)

Bilaspur, dated 16 /05 /2017

Copy of order no. F.No. 4534/1555/XXI-B/C.G./17 dated 16.05.2017 issued by the Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan, Mantralaya, Naya Raipur forwarded to:-

- (1) Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (2) Private Secretary to Hon'ble Shri Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (3) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (4) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (5) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (6) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (7) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (8) Private Secretary to Hon'ble Shri Justice Chandra Bhushan Bajpai, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (9) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (10) Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (11) Private Secretary to Hon'ble Shri Justice Anil Kumar Shukla, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (12) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- (13) Private Secretary to Registrar (Vigilance/ I. & E./ Judicial/ Computerization), High Court of Chhattisgarh, Bilaspur for information.
- (14) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.

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- (15) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur (C.G.) for information.
- (16) Smt. Shweta Shrivastava, Civil Judge Class-II, Pandariya, District – Kabirdham (Kawardha) for information and compliance. She is directed to take over charge at her new place of posting on or before 26.05.2017.
- (17) District & Sessions Judge, Kabirdham (Kawardha) for information. He is requested to impress upon the transferred Officer that if she is in occupation of Government accommodation, she should vacate the same within 15 days from the date of this endorsement under intimation to this Registry. He is also requested to send immediately the handing over charge report of transferred officer to this Registry.
- (18) District & Sessions Judge, Balod/ Baloda-Bazar/ Bemetara/ Bilaspur/ Bastar at Jagdalpur/ Dakshin Bastar (Dantewara)/ Dhamtari/ Durg/ Jashpur/ Janjgir-Champa / Kondagaon/ Koriya (Baikunthpur)/ Korba/ Mahasamund/ Raigarh/ Raipur/ Rajnandgaon/ Surguja (Ambikapur)/ Surajpur/ Uttar Bastar (Kanker) for information.
- (19) Additional Registrar (Judicial/ D.E. & E./ Admn./ Classification/ S. & A. Cell/ M.), High Court of Chhattisgarh, Bilaspur for information
- (20) Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- (21) Additional Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information.
- (22) Deputy Registrar (Copying & Writ/ Criminal / D.E./ Works and Protocol/ Vigilance & I. and E./ R.G./ Estt.), High Court of Chhattisgarh, Bilaspur for information.
- (23) Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- (24) Member-Secretary, Chhattisgarh State Legal Services Authority, Vidhik Seva Marg, Bilaspur for information.
- (25) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- (26) Section Officer/In-charge, Accounts/ Checker/Juvenile Justice Cell/ Complaint/ Criminal /Civil/ Confidential/ District Establishment/ Establishment / Library/ Pension / Protocol/ Record Room (Admn.)/ Works/ Writ/ Central Filing Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- (27) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.


16/5/17
(ARVIND SINGH CHANDEL)
REGISTRAR GENERAL

**GOVERNMENT OF CHHATTISGARH
LAW AND LEGISLATIVE AFFAIRS DEPARTMENT, MANTRALAYA,
MAHANADI BHAWAN, NAYA RAIPUR (C.G.) 492002**

//ORDER//

Naya Raipur, dated- 16.05.2017

F. No.-4534/1555/XXI-B/C.G./17 In compliance of Memo No.833/I-8-6/2001 (Pt.III)/Confdl/2017, Bilaspur, Dated 15th May, 2017, and on recommendation of the Hon'ble High Court of Chhattisgarh, the State Government, hereby, withdraws the services of Smt. Shweta Shrivastava, Civil Judge Class-II, Pandariya, District-Kawardha from the High Court of Chhattisgarh, places her under Law and Legislative Affairs Department, Government of Chhattisgarh and appoints her Under Secretary, Chhattisgarh State Legal Services Authority, Bilaspur on deputation from the date she assumes charge of the office.

**By order and in the name of the
Governor of Chhattisgarh,**

**(Ravishankar Sharma)
Principal Secretary
Government of Chhattisgarh
Law & Legislative Affairs Department
Naya Raipur, dated-16.05.2017**

Endt.F.No.-4535/1555/XXI-B/C.G./17

Copy forwarded to,-

1. Registrar General, High Court of Chhattisgarh, Bilaspur, with reference to Memo No.833/I-8-6/2001 (Pt.III)/Confdl/2017, Bilaspur, Dated 15th May, 2017,
 2. Accountant General, Chhattisgarh, Raipur,
 3. Member Secretary, C.G. State Legal services authority, Bilaspur,
 4. Private Secretary to Hon'ble Law Minister, Govt. of Chhattisgarh, Mantralaya, Raipur for perusal,
 5. Private Secretary to Principal Secretary, Law, Govt. of Chhattisgarh, Mantralaya, Raipur for perusal,
 6. Smt. Shweta Shrivastava, Civil Judge Class-II, Pandariya, District-Kawardha,
 7. Deputy Director, Govt. Regional Printing Press, in front of Indravati Bhawan, Naya Raipur, C.G. for publication in the forthcoming Gazettes (Extra Ordinary),
- for information and necessary action.

**(Vijay Kumar Hota)
Additional Secretary
Government of Chhattisgarh
Law & Legislative Affairs Department**